

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

36. C.P. 246/2022  
CORAM: SHRI. H.V. SUBBA RAO, MEMBER (J)  
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.05.2023**

NAME OF THE PARTIES: Vineet Kamal Kedia  
V/s.  
Rnk Mobility Llp

SECTION 41-43 OF LLP ACT, 2008 AND SECTION 64 OF LLP ACT, 2008

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**ORDER**

Due to paucity of time matter could not be heard. List this matter on  
**14.07.2023.**

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)